

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins) No. 625 of 2019**

**IN THE MATTER OF:**

**Prayag Polytech Pvt. Ltd.**

**...Appellant**

**Versus**

**Iworld Digital Solution Pvt. Ltd.**

**...Respondent**

**Present:**

**For Appellant: Mr. Virender Ganda, Sr. Advocate with Mr. Vipul Ganda,  
Ms. Shreya Jain and Mr. Aman Chaudhary, Advocates.**

**For Respondent: Mr. Vivek Sibal, Advocate.**

**ORDER**

**11.09.2019:** Due to paucity of time this matter could not be taken up.  
Post this appeal 'for admission (after notice)' on **17<sup>th</sup> September, 2019.**

[Justice S.J. Mukhopadhaya]  
Chairperson

[Kanthi Narahari]  
Member (Technical)

*sa/sk*